

Central Administrative Tribunal
Principal Bench, New Delhi

(1)

C.P.No.296/2005 in OA 1898/2003

Thursday, this the 29th day of September 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

Shri Rajiv Rai
S/o Shri Kuldip Rai
Dayanand Colony
Lajpat Nagar
New Delhi-24

..Applicant

(By Advocate: Shri VSR Krishna)

Versus

1. Shri SK Arora
Secretary
Ministry of Information & Broadcasting
Govt. of India
Shastri Bhawan, New Delhi
2. Shri Narain Kumar
Director General, Doordarshan Bhawan
Mandi House, New Delhi

..Respondents

(By Advocate: Shri SM Arif)

O R D E R (ORAL)

Shri Shanker Raju:

In the light of the order passed by the respondents on 13.9.2005, CP is disposed of. Notices are discharged. However, liberty is accorded to the applicant to agitate the question of interest in accordance with law.


(Shri Shanker Raju)

Member (J)


(V.K. Majotra)
Vice Chairman (A)

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